

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.444**  
**Appeal No. 24/252/ND/2024**

**IN THE MATTER OF:**

Income Tax officer	...	Appellant
Versus		
Registrar of Companies (Rave Beverages Pvt. Ltd.)	...	Respondent

**Under Section 252**

**Order delivered on 02.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant	:	Adv. Puneet Rai,SSC, Adv. A Shvini Kr, Adv. Rishabh Nangia, Adv. Nikhil Jain
For the Respondent	:	
For the RoC	:	Adv. Aakash Sharma

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

No representation on behalf of the Appellant. List the matter on **13.08.2024**.

**Sd/-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**